

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

08/07/2019

O.A./260/203/2018

BHEEMA  
-V/S-  
M/O RAILWAYS

ITEM NO:33

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. A.K. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Respondents' counsel present and heard. He submitted that the grievance of the applicant has already been considered. On the previous date i.e., on 18.04.19 no one was appeared on behalf of the applicant. O.A. is therefore dismissed for default for non prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>